

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 582 of 2025

IN THE MATTER OF :-

Jagdish Chander Saini

.....Applicant(s)

VERSUS

State of Haryana & Ors

.....Respondent

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19.03.2026

New Delhi

Filed by



Rahul Khurana Adv

Counsel for Municipal Council Hansi

9811894060

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Reply on Behalf of Respondent No. 3,**Executive Officer Municipal Council, Hansi****Most Respectfully Showeth:**

1. That the present Original Application has been registered on the basis of a letter petition raising grievance regarding the dumping sewage and dirty water of city into Kayamsar Lake, Hansi causing environmental crisis.
2. That the Hon'ble Tribunal took up the matter on 28.11.2025 and issued notice to the Answering Respondent along with others and further directed for constitution of the Joint Committee.
3. That the present reply/status report is being filed on behalf of the Executive Officer, Municipal Council, Hansi in compliance with the directions passed by this Hon'ble Tribunal in the above-mentioned matter.
4. That the averments made in the application regarding pollution in and around Kayamsar Lake are noted. However, it is submitted that the Municipal Council is taking necessary steps to manage municipal solid waste and to prevent environmental degradation.

5. It is submitted that the sewerage system is maintained and managed by the Public Health Engineering Department. Additionally, it is informed that Kayamsar Lake remains free from any drainage inflow from the drains managed by Municipal Council Hansi.
6. It is submitted that Answering Respondent has already taken steps for scientific disposal of the legacy waste lying at the site in question i.e., kayamsar lake (also known as Samadha Road) along with legacy waste lying at other sites i.e., First site at Beer Farm which is a village near Hansi.
7. That for the purpose of scientific disposal of the legacy waste at aforesaid two places (i.e Samadha Road and First site at Beer farm), the Municipal Council, Hansi had floated tender (tender ID 2025_HRY_449413_1) titled "Bio-remediation and Reclamation of legacy waste of the dump site in Beer Farm and site on Samadha Road, MC Hansi".
8. That the quantity of legacy waste lying at the site in question i.e., Kayamsar lake is 38,785 MT.

The copy of the Assessment of Legacy Waste quantity at dumpsite M C Hansi prepared by DCRUST Murthal is annexed as **ANNEXURE R-3/1**

9. That in pursuance of this tender, work order dated 30.01.2026 has been issued to M/s Daya Charan & company for remediation and reclamation of legacy waste accumulated at the surrounding areas of dump site in Beer Farm and site on Samadha Road Municipal Council, Hansi. It is submitted that the work has already begun from 13.03.2026 at First site at Beer Farm. Legacy waste at site involved in present OA shall be shifted at First site at Beer Farm for scientific disposal.
10. It is submitted that Municipal solid waste generated within the limits of Municipal Council, Hansi is currently being transported to the Second site at Beer farm, Hansi. At present approximately, 40 MT of municipal solid waste is generated daily within the jurisdiction of Municipal Council, Hansi. The same is being regularly collected and transported to the designated site which is the second site at Beer Farm.

11. It is submitted that the work order dated 23.02.2026 was awarded to Radha Krishan Co-op Labour & Construction Society for door to door collection from each establishment and transportation up to the designated site which is the second site at Beer Farm, MC Hansi. The work of door to door collection has already begun from 11.03.2026.
12. Additionally, a cluster facility is proposed to be established in village Dhandoor, Hisar for processing of daily generated waste. The administrative approval for processing of daily generated Municipal Solid Waste in cluster has already been obtained from the Directorate of Urban Local Bodies on 11.02.2026. The tender for the same has also been floated.
13. That the answering respondent is fully committed to the remediation and management of municipal solid waste and the establishment of an effective system for scientific processing and disposal of daily generated municipal solid waste.

In view of the above submission, it is most humbly requested that the present reply may kindly be taken on record and this Hon'ble Tribunal may pass such further orders as it may deem fit in the facts and circumstances of the case.

19.03.2026

Place:Hansi



Executive officer

Municipal Council Hansi

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 582 of 2025

IN THE MATTER OF: -

Jagdish Chandra Saini

.... Applicant

VERSUS

State of Haryana & Ors

.....Respondent(s)

AFFIDAVIT

I, Rajender Parshad, Executive Officer, Municipal Corporation, Hansi aged about 55 years, presently at New Delhi do hereby solemnly affirm and state as under:

1. That I, the deponent herein is authorized representative of Respondent No. 3 and aforesaid official capacity is well conversant with the facts and circumstances of the present case.
2. That I have gone through the contents of the accompanying reply which has been drafted under my instructions.

Deponent

19 MAR 2026

VERIFICATION

Verified at New Delhi on this 19th day of March, 2026 that the contents of above affidavit are true and correct to the best of my knowledge and on the basis of the information derived from the official records which I believe to be true and no material fact has been concealed therein.

Deponent



Certified that the above statement was declared by solemn affirmation before me which has been read over to the deponent who has admitted

It as correct

Notary DELHI

19 MAR 2026



95
DEENBANDHU CHHOTU RAM UNIVERSITY
OF SCIENCE AND TECHNOLOGY
MURTHAL: 131 039(SONEPAT)

DCRUST/CED/1111

Dated : 24/11/2023

Executive Engineer,
Municipal Council,
Hansi.

Subject:- The Assessment report of quantity of Legacy waste in at Beer Farm Hansi.

Reference: Your Memo no- 240/MCH Dated 26/04/2023.

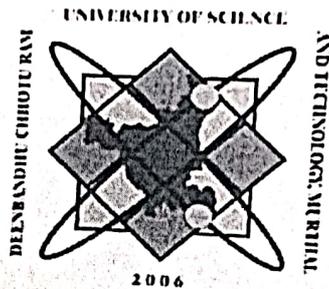
Dear Sir,

With your above stated reference letter, please find the attached report for calculation and assessment of legacy waste.

Sunita
Investigator,

Civil Engineering Department
DCRUST, Murthal.

*Report for "Assessment of Legacy Waste
quantity at dumpsite M.C Hansi"*



By

**Deenbandhu Chhotu Ram University of Science and
Technology, Murthal
Sonipat, Haryana 131039
(Haryana Government A Grade NAAC University)**

1. PREFACE
2. INTRODUCTION OF THE STUDY AREA
3. SCOPE OF WORK
4. AVERAGE COMPOSITION OF WASTE
5. CALCULATIONS
6. CONCLUSION
7. DISCLAIMER
8. PHOTOS DURING FIELD WORK

Municipal solid waste is "The commercial and domestic wastes generated in municipal or notified areas in either solid or semi-solid form excluding industrial hazardous wastes but including treated bio-medical wastes."

Municipal solid waste management is one of the main functions of all Urban Local Bodies (ULBs) in India. All ULBs must meticulously plan, implement and monitor all municipal solid waste systems. Urban local bodies constantly strive to meet this challenge with limited financial resources, technical capacities, and land availability.

The aim of the Swachh Bharat Mission in 2014 is to provide essential infrastructural and service delivery concerning sanitation facilities to every family, including toilets, and to adopt the scientific methods to collect, process, and disposal of municipal solid waste. The mission focuses on the service provider's quality and sustainability and emphasizes every stakeholder's commitment to bring about a visible change in society. The Union Ministry of Environment, Forests and Climate Change (MoEF&CC) recently notified the new Solid Waste Management Rules (SWM) 2016.

Landfill at site

Landfill sites contain both household and commercial rubbish. Household waste sent to landfills consists of mostly organic waste, such as food, paper, cardboard, or wood. Other household rubbish contains plastic or tin packaging.

Processing at the landfill site

Usually, aerobic decomposition is the first stage by which wastes are broken down in a landfill. Four stages of anaerobic degradation follow these. Usually, solid organic material in the solid phase decays rapidly as larger organic molecules degrade into smaller molecules. These smaller organic molecules begin to dissolve and move to the liquid phase, followed by hydrolysis of these organic molecules. The hydrolyzed compounds then undergo transformation and volatilization as carbon dioxide (CO_2) and methane (CH_4), with the rest of the waste remaining in solid and liquid phases.

Replacing as much as possible with reusable products includes everything from food and drink packaging to hygiene products to clothing, either more sustainable or plastic-free. This process will help protect the environment, benefit communities, and support a circular economy. The 3 R's play an essential role in this; Reduce, Reuse, Recycle.

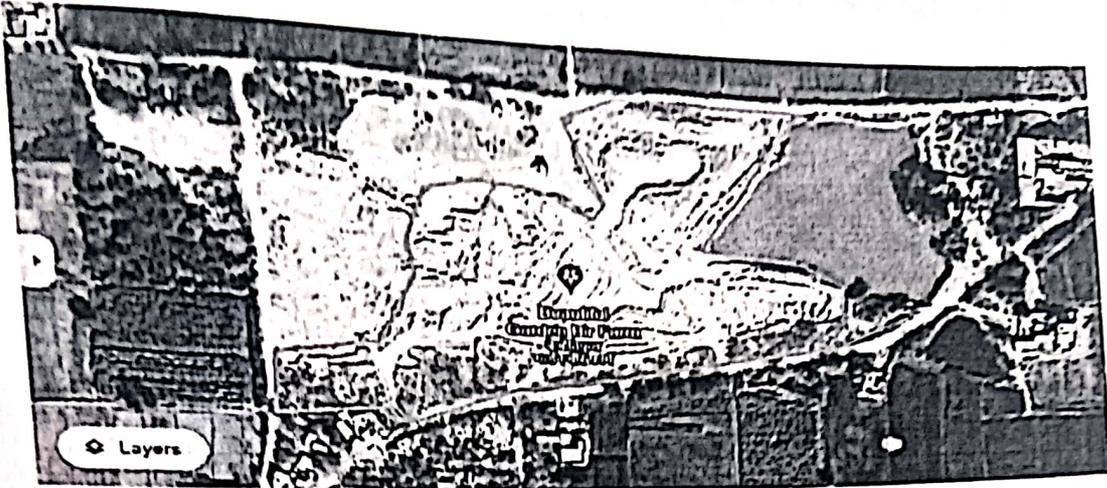
Bio - mining

It refers to the excavation of old dumped waste and making windrows of legacy waste, after that, stabilization of the waste through bio-remediation, i.e., exposure of all the waste to air along with the use of composting, bio-culture, i.e., screening of the stabilized waste to recover all valuable resources (like organic fines, bricks, stones, plastic, metals, clothes, rags, etc.) followed by its sustainable management through recycling, co-processing, road making, etc.

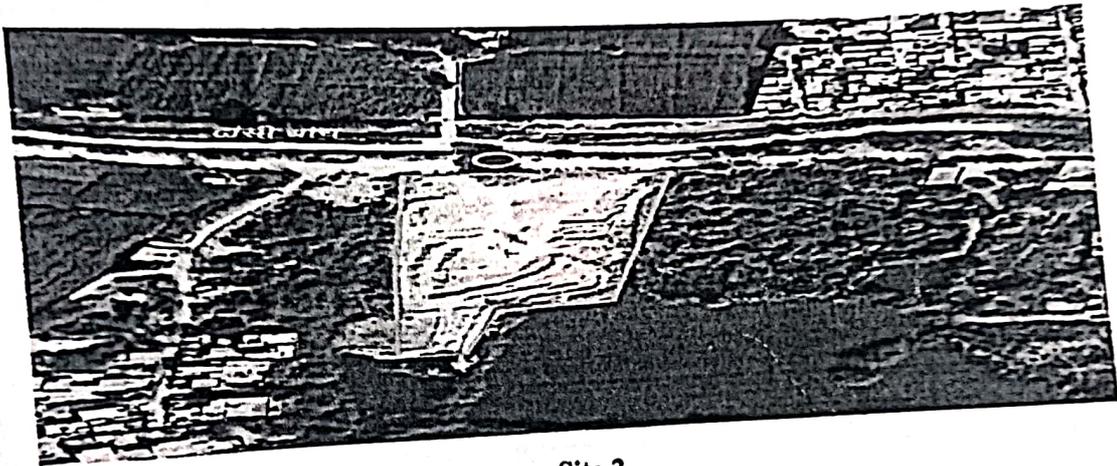
Sunita
Dr. Sunita Kumari
Ph.D. Environmental Engg.
Asst. Prof. Civil Engg. Deptt.
DCRUST, Murthal, Sonapat (Hr.)

Aim of the study: Assessment of Legacy waste quantity at dumpsite MC Hansi.

Introduction: - Hansi is located at 29.1°N 75.97°E. It has an average elevation of 207 metres (679 ft). Area is 1272.32 km². It is located at a distance of 26 kilometres (16 mi) east of Hisar on NH-9.



Site-1



Site-2

Fig 1:- Dumping site at MC Hansi (Google earth)

Work is done in the presence of following MC Barwala, officers with other municipal staff –

S.No	Name of the officer	Designation
1.	Mr. Jaivir Singh	XEN
2.	Mr. Jaivir Singh	Municipal Engineer
3.	Mr. Sanjay	Sanitary Inspector
4.	Mr. Mohit	Junior Engineer

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Scope of the work

- (i) Determine the composition of Legacy waste.
- (ii) Measure the site's area and Height of the legacy waste heaps.
- (iii) Calculate the total amount of Legacy waste collected at the site.

Study of the Dumping site

Two Dumping sites are situated outside of the city. First site is divided in two parts i.e A-1 with waste above the ground and A-2 having waste above and below the ground. Another Second site, (A-3) is 4-5 km away from the first site. The waste in A-2 and A-3 site was covered with soil in alternate layers.

Area covered under A-1	= 3,507.17 sqm
Area covered under A-2	= 17,696.50 sqm
Area covered under A-3	= 10,398.00 sqm

AVERAGE COMPOSITION OF LEGACY WASTE

10 -10 kg of legacy wastes is collected from various points below and above the individual piles. The waste is segregated manually by labour and collected on polythene sheets. The segregated waste is weighted. The average composition of legacy waste is given below –

Table1 – Composition of Legacy waste

Item	Wt. (kg)
Textile	3.100
Wood	0.425
Dirt& Composted material	3.700
Polythene	1.140
C&D	0.375
Paper	0.840
Glass	0.075
Plastic	0.175
Total	10.000

It is observed that Legacy waste contains composted material& dirt and textiles, which are about approximate 30-30% of the total weight respectively. The remaining items are construction and Demolition material, wood and Polythene. The quantity of the waste item may vary from minimum to maximum as per the location.

ASSESSMENT OF WASTE

The following procedure is adopted to measure various parameters
The total covered garbage area is calculated by taking coordinates around and locating those points on google earth.

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 DCRUST, Murthal, Sonapat (Hr.)

- (i) **Height** - The Height of garbage above and below the ground is the average value of the measured garbage height at five points at the site. For underground depth is obtained by the JCB machine, scratches the area until soil is visible.
- (ii) **The density of the waste** - Composite waste is collected from various parts of the heaps in a small box and weighted with a weighing machine. After weighing, the smaller box's content is emptied into a bigger 1m³ box. The process is repeated until the larger box is filled up to the top. Once the larger box is filled, the weight of the waste is noted. The waste is not compacted by pressure. Repeated the entire procedure five times; the average value of weights is the waste's density (weight per cubic meter).

Density is calculated at different levels like Top, Middle, and Bottom and average is taken calculation. Samples are collected from the excavated pit's surface, middle, and bottom until the soil is visible. The number of samples depends upon the area and quantity of waste. It is instructed to the staff to refill the excavated pit to avoid any type of accident.

Table 2: - Assessment of Legacy waste at dumpsite Municipal Council, Hansi

		Area (Sqm)	Height (m)	Volume (cum)	Density (ton/cum)	waste (metric ton)
A-1	Above Ground	3507.17	1.2	4208.604	0.800	3,366.883
	Below Ground	17696.50	1.2	21235.800	0.780	16,563.924
A-2	Above Ground	17696.50	3.0	53089.500	0.950	50,435.025
	Below Ground	10398.00	1.0	10398.000	0.805	8,370.390
A-3	Above Ground	10398.00	3.0	31194.000	0.975	30,414.150
	Below Ground	10398.00	3.0	31194.000		1,09,150.372
Total						

The total legacy waste at dumpsite Municipal Council, Hansi is 1,09,150.372 metric tons (approx.).

DISCLAIMER

The investigation team of Deenbandhu Chhotu Ram University of Science and Technology, Murthal, Sonapat, has prepared this report. The information contained in this report is based on data collected during a legacy waste audit conducted through site visits. The team has taken all possible measures to ensure the accuracy and completeness of the information presented in this report. They may be subject to change on-site with time and the ground condition. Some

constraints responsible for the variation in quantity are Water inundated areas/ Presence of water bodies/ Depth of waste below the water bodies on site, Machinery constraints/Miscellaneous, etc. This report is to be considered a professional opinion and not a warranty or guarantee regarding the work undertaken. This report is not to be produced wholly or in part & can not be used as evidence in a court of law. It should not be used in any advertising media without special permission in writing from the investigator. The liability of the investigator is limited to invoice amount only. The university assumes no responsibility for any loss or damage resulting from complete reliance on the information contained in this report.

Images of the sites

शिव धर्मकांडा (50 टन)
 फूल कम्प्युटराईज
 बरवाला रोड़, हाँसी 5823
 नं० 3790 ता०.....
 गाड़ी नं०...HR39E4611.....

		किलोग्राम	किस्म माल
माल गाड़ी सहित		30-30	अपरा
खाली गाड़ी	तोलने पर	11-75	
	कहने पर		
वजन पक्का			तुलाई

- नोट : 1. दिना तुलाये गाड़ी कटवाने का इर्दगिर जिम्मेवार होगा ।
 2. वजन कटे पर ही पट्ट जमा देकर रिकॉर्ड कर लें । तुलाई की गारंटी तोलने समय की है ।
 3. रिकॉर्ड 7 दिन का होगा । 4. किसी भी विवाद का न्यायिक क्षेत्र हाँसी होगा ।
 भूल पूछ लेनी देनी । इत्ताहर तोलने वाला

शिव धर्मकांडा (50 टन)
 फूल कम्प्युटराईज
 बरवाला रोड़, हाँसी 5823
 नं० 3788 ता०.....
 गाड़ी नं०...HR39E7221.....

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खाली गाड़ी	तोलने पर	11-47	
	कहने पर		
वजन पक्का			तुलाई

- नोट : 1. दिना तुलाये गाड़ी कटवाने का इर्दगिर जिम्मेवार होगा ।
 2. वजन कटे पर ही पट्ट जमा देकर रिकॉर्ड कर लें । तुलाई की गारंटी तोलने समय की है ।
 3. रिकॉर्ड 7 दिन का होगा । 4. किसी भी विवाद का न्यायिक क्षेत्र हाँसी होगा ।
 भूल पूछ लेनी देनी । इत्ताहर तोलने वाला

शिव धर्मकांडा (50 टन)

फूल कम्प्युटराईज
 बरवाला रोड़, हाँसी 5823
 नं० 3788 ता०.....
 गाड़ी नं०...HR39E8422.....

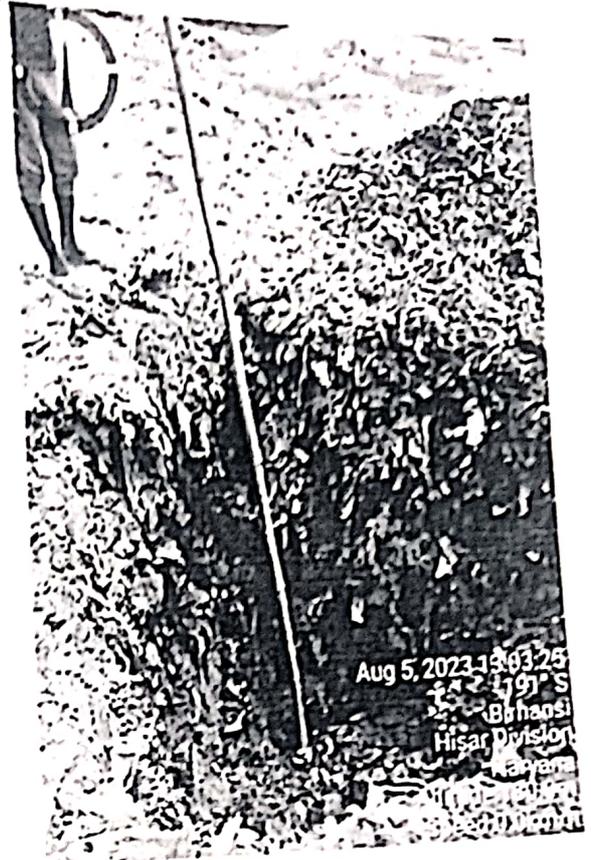
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माल गाड़ी सहित		25-90	अपरा
खाली गाड़ी	तोलने पर	11-30	
	कहने पर		
वजन पक्का			तुलाई

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 3. रिकॉर्ड 7 दिन का होगा । 4. किसी भी विवाद का न्यायिक क्षेत्र हाँसी होगा ।
 भूल पूछ लेनी देनी । इत्ताहर तोलने वाला

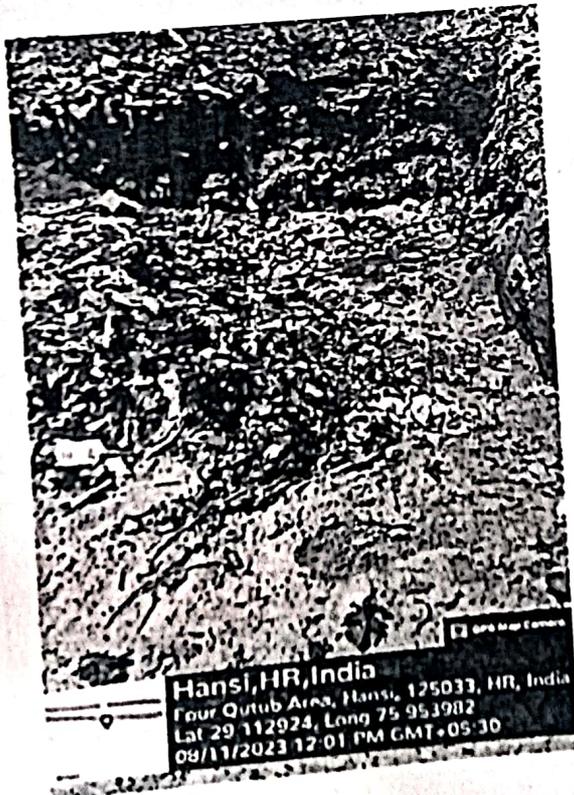
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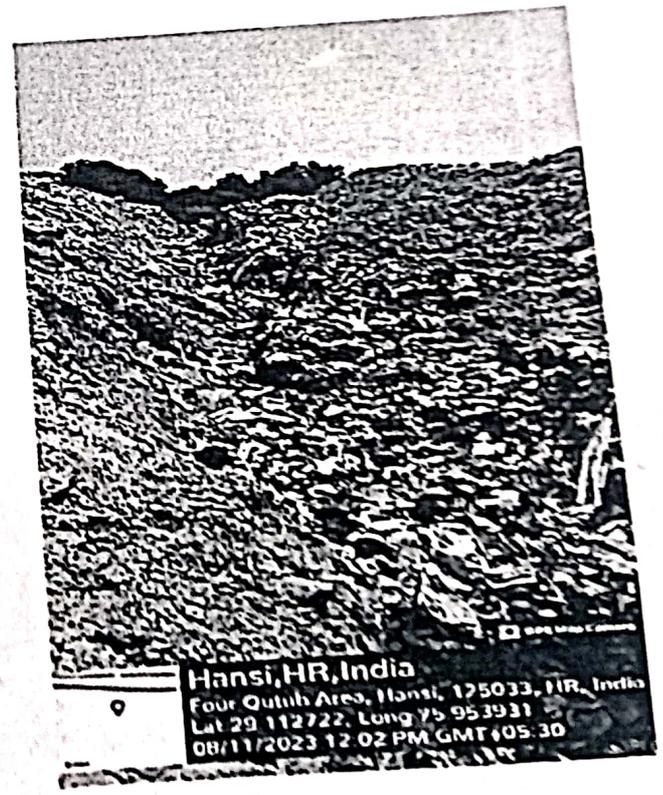
Hisar, HR, India
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Aug 5, 2023 13:43:25
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 75° 98' 19" E
 Hansi
 Hisar Division
 Haryana
 India

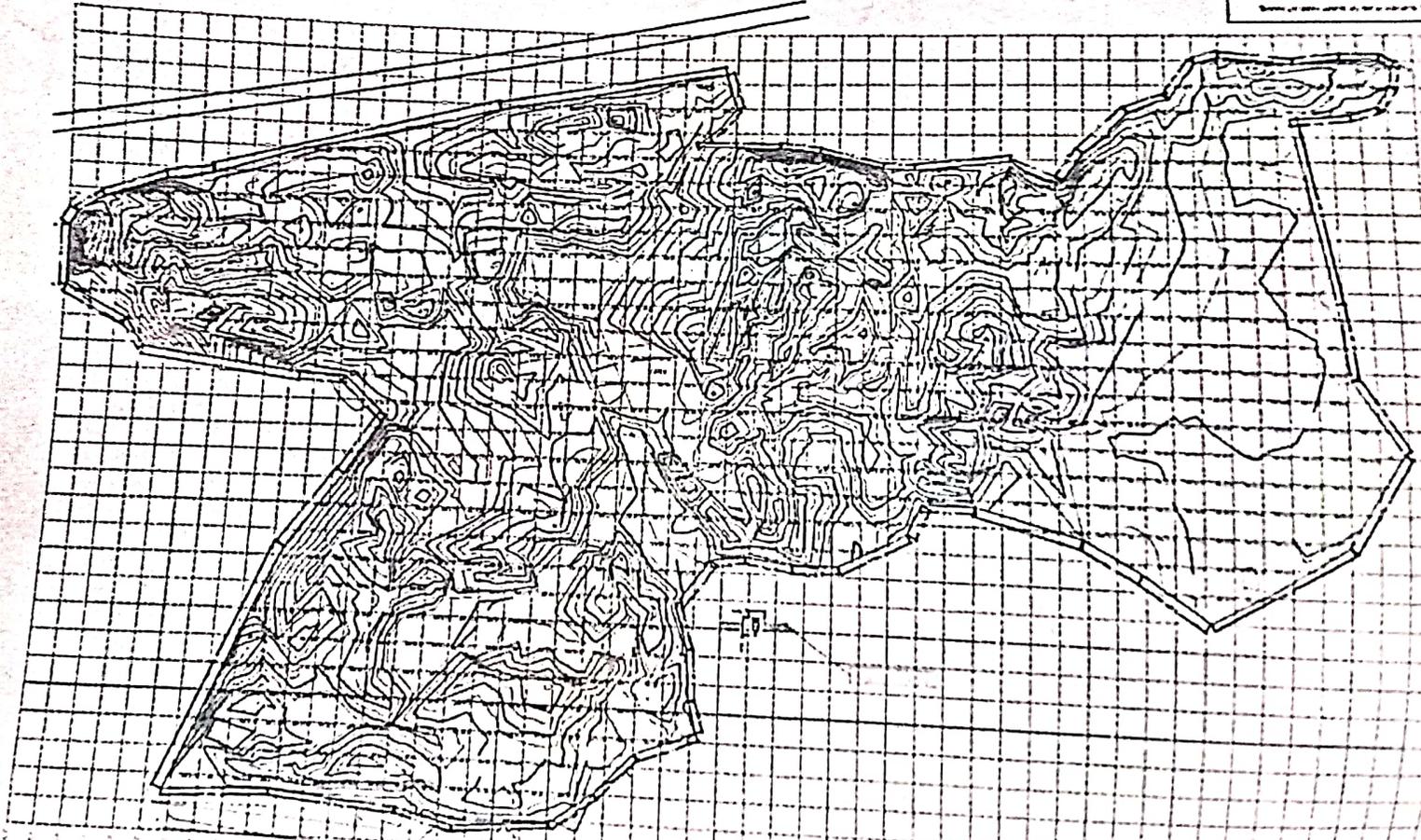


Hansi, HR, India
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Hansi, HR, India
 Four Qutub Area, Hansi, 125033, HR, India
 Lat 29.112722, Long 75.953931
 08/11/2023 12:02 PM GMT+05:30

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Sundh
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Asst. Prof. Civil Engg. Dept.
DCRUST, Murad, Sonhat (Ft.)

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